

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :21/12/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2112- 11.00AM -11.05 A.M.

121-ADM-CODE-REGISTRATIONDECLINED-AT 11.05AM

1	SEBI Appeal	983/2023	K R Choksey Commodity Brokers pvt. ltd. Vs. SEBI	ADVOCATE PRAKASH SHAH
MISC. APP. NO. 1649/2023-URGENCY APP. MISC. APP. NO. 1650/2023- STAY APP. MISC. APP. NO. 1651/2023- EXEMPTION				
2	SEBI Appeal	984/2023	INDIANIVESH COMMODITIES PVT. LTD. Vs. SEBI	ADVOCATE PRAKASH SHAH
MISC. APP. NO. 1652/2023- URGENCY APP. MISC. APP. NO. 1653/2023- STAY APP.				

801-ADMISSION-COURTCODE-WOCKHARDTFINAL-AT11.07AM

3	SEBI Appeal	771/2023	YATENDRA KUMAR Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter(Disposed) : Misc. Application/0000995/2023					
	SEBI Appeal	772/2023	YATENDRA KUMAR Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter(Disposed) : Misc. Application/0001207/2023					

657DISPOSAL-COURTCODE-CLIENTFUNDS-AT11.10AM

4	SEBI Appeal	814/2023	Kedia Capital Services Pvt Ltd Vs. N.S.E.I.L	Prakash Shah Associate	And
Sub Matter(Disposed) : Misc. Application/0001210/2023					